

ORISSA HIGH COURT**FILING REPORT AS ON :01/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007067/2020	GANGA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PARLAKHEMUNDI /208 /2020 () //
2	BLAPL/0007068/2020	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	N.SAHAN VS	TANGI (KHURDA) /283 /2020 () //
3	BLAPL/0007069/2020	PRABIN MAGAR VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	TAISARA /107 /2020 () //
4	BLAPL/0007070/2020	BICHHANDA CHARAN SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /193 /2020 () //
5	BLAPL/0007071/2020	RAJESH BEHERA @ MAJHI VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BALASORE SADAR /187 /2020 () //
6	BLAPL/0007072/2020	BISWAKETAN MUDULI VS STATE OF ODISHA	ASHOK PATTANAIAK VS	SATYABADI /64 /2018 () //
7	BLAPL/0007073/2020	MAGHA @ SUDAM MALIK VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	AUL /131 /2020 () //
8	BLAPL/0007074/2020	KOKIL BAG @ KOKIL BAGH VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	JEYPORE SADAR /144 /2019 () //
9	BLAPL/0007075/2020	BRIJESH KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BINIKA /61 /2020 () //
10	BLAPL/0007076/2020	DURGA DEHURY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL TOWN /323 /2019 () //
11	BLAPL/0007077/2020	RATNAKAR ROUT VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	CHAULIAGANJA /262 /2020 () //

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12	BLAPL/0007078/2020	GOPAL PAGAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BALIAPAL /138 /2020 () //
13	BLAPL/0007079/2020	BHAGABAN PATNAIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JEYPORE SADAR /217 /2019 () //
14	BLAPL/0007080/2020	KISHORE ROHIDAS @ KISHOR ROHIDAS VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	KINJIRKELA /75 /2019 () //
15	BLAPL/0007081/2020	LALTU SAHU VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	PLANTSITE /94 /2020 () //
16	BLAPL/0007082/2020	BALIA @ AKSHAY KUMAR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	INDUSTRIAL /39 /2020 () //
17	BLAPL/0007083/2020	MITHUN JENA VS STATE OF ODISHA	S.S.RAY-2 VS	BERHAMPUR TOWN /29 /2016 () //
18	BLAPL/0007084/2020	GANGA PADIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /93 /2020 () //
19	BLAPL/0007085/2020	PIRI APPANNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /91 /2020 () //
20	BLAPL/0007086/2020	PURNA CHANDRA BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	JAGANNATHA PRASAD /54 /2020 () //
21	BLAPL/0007087/2020	SHYAMA NATTAM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /72 /2017 () //
22	BLAPL/0007088/2020	ANUPAM BAG VS STATE OF ODISHA	SOHAN MISHRA VS	KORAPUT VIGILANCE /20 /2020 () //
23	BLAPL/0007089/2020	NIRANJAN MALLICK	SURYA NARAYAN MISHRA	PIPLI /271 /2017

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007090/2020	KAPILESWAR PRADHAN	SMRUTI RANJAN MOHAPATRA	KANTAMAL /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007091/2020	LAXMIDHAR DASH	SMRUTI RANJAN MOHAPATRA	KHANDAGIRI P.S. /375 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007092/2020	DILLIP KUMAR SAHU @ LITU	CHITTA RANJAN DASH	PHIRINGIA /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007093/2020	ABHIMANYU BADHEI	SURYAKANTA DWIBEDI	KAMARDA /79 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007094/2020	AJAY KUMAR PAL	AMULYA RATNA PANDA	PAPADAHANDI /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007095/2020	BIKAS JENA @ BIKU	DEBASIS MISHRA	KEONJHAR TOWN /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007096/2020	SITARAM DHANGADA MAJHI	ASIT KU. JENA	CHITRAKONDA /154 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007097/2020	SIBA PRADHAN	DURLLABHA RANJAN MISHRA	ATHAMALLIK /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007098/2020	BALIA @ AKSHAYA KUMAR BEHERA	JAYANTA KU. MAJHI	BALASORE TOWN /180 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007099/2020	KELU SAHU @ KELU CHARAN SAHU	H.N.MOHAPATRA	KUMBHARAPARA /249 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007100/2020	BUDHIRAM HEMBRAM	S.MOHAPATRA	BERHAMPUR /28 /2020
		VS	VS	()

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35	BLAPL/0007101/2020	STATE OF ODISHA PRADEEP JENA VS	D.PANIGRAHI VS	// DELANGA /58 /2020 ()
36	CMP/0000530/2020	STATE OF ODISHA ANNAPURNA BARIK VS	A.CH.BEHERA VS	// // ()
37	CMP/0000531/2020	BIRAKISHORE DAS @ BIRAKISHORE PANDA UTTAM KUMAR PANIGRAHI VS	S.K.NAYAK-2 VS	// // ()
38	CMP/0000532/2020	KAILASH CHANDRA JENA BAIRAGI KHUNTIA VS	BIBEKANANDA BHUYAN VS	// // ()
39	CMP/0000533/2020	RABI NARAYAN ROUT AKSHAYA KUMAR DAS VS	AJODHYA RANJAN DASH VS	// // ()
40	CMP/0000534/2020	SNEHALATA DAS RAIBARI SING VS	VIVEKANANDA JENA VS	// // ()
41	CONTC/0004148/2020	RATHIA SING NABAKISHORE JENA VS	ADV. VS	// // ()
42	CONTC/0004149/2020	STATE OF ODISHA KAILASH CHANDRA SETHI VS	ADV. VS	// // ()
43	CONTC/0004150/2020	RAJALAXMI NAYAK BIBHUTI BHUSAN PADHI VS	ADV. VS	// // ()
44	CONTC/0004151/2020	SATYABRATA SAHU KANAK RASHMI DAS VS	ADV. VS	// // ()
45	CONTC/0004152/2020	SATYABRATA SAHU RABINDRA KUMAR SAHOO VS	ADV. VS	// // ()
		SATYABRATA SAHU		//

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46	CONTC/0004153/2020	SANATAN SAHOO VS SATYABRATA SAHU	ADV VS	// 0 //
47	CONTC/0004154/2020	DR.PRADEEP KUMAR DAS VS SASWAT MISHRA	ADV VS	// 0 //
48	CONTC/0004155/2020	ARUPANANDA BAI VS SATYABRATA SAHU	ADV VS	// 0 //
49	CONTC/0004156/2020	CHAKRADHARA MALIK VS SATYABRATA SAHU	ADV VS	// 0 //
50	CONTC/0004157/2020	SADANANDA PATI VS SATYABRATA SAHU	ADV VS	// 0 //
51	CONTC/0004158/2020	PRADEEP KUMAR KAR VS SATYABRATA SAHU	ADV VS	// 0 //
52	CONTC/0004159/2020	ASHOK KUMAR MOHAPATRA VS SATYABRATA SAHU	ADV. VS	// 0 //
53	CONTC/0004160/2020	DURYODHAN BEHERA VS SANGRAM SAHOO	ADV. VS	// 0 //
54	CONTC/0004161/2020	A.S.ANANYA PRADHAN VS ANITA KARWAL	ADV VS	// 0 //
55	CONTC/0004162/2020	RAJAT KUMAR BISOYI VS SUSHIL KUMAR DASH	ADV. VS	// 0 //
56	CONTC/0004163/2020	NANDA KISHORE NAYAK VS SATYABRATA SAHU	ADV. VS	// 0 //
57	CONTC/0004164/2020	RAJESH KUMAR NAYAK	ADV	//

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		VS	VS	()
58	CONTC/0004165/2020	SUSIL KUMAR DASH BRAJAKISHORE SWAIN	ADITYA KUMAR MOHAPATRA	//
		VS	VS	()
59	CONTC/0004166/2020	SATYABRATA SAHU KANAK RASHMI DAS	ADV.	//
		VS	VS	()
60	CONTC/0004167/2020	SATYABRATA SAHU SHAKUNTALA MARINDI	NIRANJAN SINGHI	//
		VS	VS	()
61	CONTR/0000054/2020	COLLECTOR AND DISTRICT MAGISTRATE RATNAKARA NANDA	BYOMAKESH TRIPATHY	//
		VS	VS	/ /0
62	CONTR/0000055/2020	DR.RAJESH PANDIT SAMARENDRA DAS	BYOMAKESH TRIPATHY	()
		VS	VS	//
63	CONTR/0000056/2020	DR.NITI SHEKHAR MANORANJAN SWAIN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
64	CRLA/0000508/2020	DR.R.PRAKASH ANIL MOHANTY	SITIKANT MISHRA	//
		VS	VS	MANGALPUR /241 /2017
65	CRLA/0000509/2020	STATE OF ODISHA BAIDYANATH RANDHARI	RAJIB LOCHAN PATTNAIK	()
		VS	VS	KOTPAD /38 /2012
66	CRLMC/0001402/2020	STATE OF ODISHA PRAKASH CHANDRA BISHI	SATYA NARAYAN MISHRA-4	//
		VS	VS	/ /0
67	CRLMC/0001403/2020	STATE OF ODISHA BIRENDRA DALEI	SURYAKANTA DWIBEDI	()
		VS	VS	//
68	CRLMC/0001404/2020	STATE OF ODISHA M/S.SAI SAMBHU INFRASTRUCTURE PVT. LTD	NUPAM DASH	RANPUR /278 /2019
		VS	VS	()
				MOTANGA /190 /2019
				()

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69	CRLMC/0001405/2020	STATE OF ODISHA ARCHANA MALLICK @ BARAL VS	S.K.PADHI VS	// PIPLI /408 /2014 ()
70	CRLMP/0001157/2020	STATE OF ODISHA TRILOCHAN BEHERA VS	KARUNAKAR GAYA VS	// DERABIS /21 /2020 ()
71	CRLMP/0001158/2020	STATE OF ODISHA PURNIMA SETHI VS	N.SAHANI VS	// / /0 ()
72	CRLMP/0001159/2020	STATE OF ODISHA M/S RAGHUPATEE ESTATE AND HOLDING PRAMIR KUMAR MISHRA VS	SAMIR KUMAR VS	// EOW,BHUBANESWAR /4 /2019 ()
73	CRLMP/0001160/2020	STATE OF ORISSA PRAFULLA KUMARI DEI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
74	CRLMP/0001161/2020	STATE OF ODISHA AKASH KUMAR GACHHAYAT VS	BYOMAKESH TRIPATHY VS	// / /0 ()
75	CRLMP/0001162/2020	STATE OF ODISHA BISAKHA BEHERA VS	SURYA KANTA PRADHAN VS	// / /0 ()
76	CRLMP/0001163/2020	STATE OF ODISHA LOKANATH PRADHAN VS	SURYA KANTA PRADHAN VS	// / /0 ()
77	CRLMP/0001164/2020	STATE OF ODISHA SUJIT KUMAR SAHU VS	SHIVSANKAR MOHANTY VS	// NALCO /29 /2020 ()
78	CRLMP/0001165/2020	THE STATE OF ODISHA MANGULI PRADHAN VS	SAMARENDRA BEURA VS	// KHURDA SADAR /69 /2016 ()
79	CRLMP/0001166/2020	STATE OF ODISHA LAXMI PATRA VS STATE OF ODISHA	B.R.TRIPATHY VS	// / /0 () //

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80	CRLMP/0001167/2020	DR.MONARCH PAHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	BHADRAK TOWN /252 /2020 () //
81	CRLMP/0001168/2020	RAKESH CHHATRIA VS STATE OF ODISHA	ALOK KUMAR DAS VS	// () //
82	CRLMP/0001169/2020	PRAHALLAD PALAI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
83	CRLMP/0001170/2020	DEBENDRA SWAIN VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// () //
84	MACA/0000673/2020	NAC INFRASTRUCTURE EQUIPMENT LTD. VS PANCHEI PRADHAN	B.PANIGRAHI VS	// () //
85	MATA/0000092/2020	SASMITA PANDA @ SATAPATHY VS DIPANKAR SATPATHY	ASHOK KUMAR DAS VS	// () //
86	RVWPET/0000301/2020	STATE OF ODISHA VS M/S.JANATA WOOD INDUSTRIES	ADDL. GOVT. ADVOCATE VS	// () //
87	RVWPET/0000302/2020	STATE OF ODISHA VS M/S.SARALA SAW MILL	ADDL. GOVT. ADVOCATE VS	// () //
88	RVWPET/0000303/2020	STATE OF ODISHA VS M/S.CUTTACK WOOD INDUSTRIES	ADDL. GOVT. ADVOCATE VS	// () //
89	WP(C)/0025808/2020	RABINDRANATH BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// () //
90	WP(C)/0025809/2020	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// () //
91	WP(C)/0025810/2020	BHIMSEN SAHU	ANIL KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0025811/2020	GANGADHAR SAHOO	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0025812/2020	SANTOSH KUMAR SATAPATHY	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0025813/2020	PANKAJ LOCHANA BEHERA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0025814/2020	PURNA CHANDRA BEHERA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0025815/2020	ARJUN CHARAN MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0025816/2020	RAMESH CHADNRA ROUT	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0025817/2020	MOHAN CHANDRA MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0025818/2020	SADASHIBA SAHU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0025819/2020	PURNA CHANDRA MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0025820/2020	RAMESH CHANDRA SINGH	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0025821/2020	MADHU SUDAN PRADHAN	RANJIT SAMAL	//
		VS	VS	0

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103	WP(C)/0025822/2020	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	SATYAJIT SAMAL VS	// // 0
104	WP(C)/0025823/2020	STATE OF ODISHA SURESH CHANDRA GIRI VS	SATYAJIT SAMAL VS	// // 0
105	WP(C)/0025824/2020	STATE OF ODISHA TANKA DHAR MAHANTA VS	SATYAJIT SAMAL VS	// // 0
106	WP(C)/0025825/2020	STATE OF ODISHA PURNA CHANDRA MAHARANA VS	SATYAJIT SAMAL VS	// // 0
107	WP(C)/0025826/2020	STATE OF ODISHA KARUNAKARA MAHANTA VS	SATYAJIT SAMAL VS	// // 0
108	WP(C)/0025827/2020	STATE OF ODISHA YOSHOBANTA DALEI VS	SATYAJIT SAMAL VS	// // 0
109	WP(C)/0025828/2020	STATE OF ODISHA KANHU JENA VS	SAMARENDRA MOHANTY VS	// // 0
110	WP(C)/0025829/2020	STATE OF ODISHA PRAKASH SAHOO VS	GOPINATH MISHRA VS	// // 0
111	WP(C)/0025830/2020	STATE OF ODISHA PRADIP KUMAR MOHANTY VS	PRASANNA KUMAR MISHRA VS	// // 0
112	WP(C)/0025831/2020	STATE OF ODISHA RABINDRA KUMAR PATRA VS	ABHAYA KUMAR SHARMA VS	// // 0
113	WP(C)/0025832/2020	STATE OF ODISHA SARAT CHANDRA PATRA VS STATE OF ODISHA	HARA PRASAD RATH VS	// // 0 //

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114	WP(C)/0025833/2020	SUDEV SAHOO VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
115	WP(C)/0025834/2020	SUSHILA KUMAR SETHY VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
116	WP(C)/0025835/2020	ANNAPURNA ACHARYA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
117	WP(C)/0025836/2020	TIKAN SAMAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
118	WP(C)/0025837/2020	KSHYAMANIDHI SAHOO VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
119	WP(C)/0025838/2020	NANDU CHARAN SAHOO VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
120	WP(C)/0025839/2020	SUJATA BISHI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
121	WP(C)/0025840/2020	BIRANCHI MAHANANDIA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
122	WP(C)/0025841/2020	NAMITA BEHERA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
123	WP(C)/0025842/2020	CHITA RANJAN PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
124	WP(C)/0025843/2020	DUSMANTA KUMAR SAHU VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
125	WP(C)/0025844/2020	GOBINDA CHANDRA BEHERA	ABHAYA KUMAR SHARMA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0025845/2020	HALADHAR NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
127	WP(C)/0025846/2020	JOGESWAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
128	WP(C)/0025847/2020	BRAJA KISHORE BEHERA	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0025848/2020	OM SWARUP		//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0025849/2020	KRUSHNA CHANDRA DAS	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0025850/2020	DILLIP KUMAR SAMAL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
132	WP(C)/0025851/2020	DEBAKI PATRA	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0025852/2020	GAYATRI NAYAK	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0025853/2020	NARESH KUMAR ROUT	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0025854/2020	KAMALINI PAGAD	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0025855/2020	BIRANCHI NARYAN MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0

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137	WP(C)/0025856/2020	STATE OF ORISSA BAIKUNTH CHARAN ROUT VS	ABHAYA KUMAR SHARMA VS	// // 0
138	WP(C)/0025857/2020	STATE OF ODISHA RAMESH CHANDRA SAHU VS	SHARMISTHA SAMAL VS	// // 0
139	WP(C)/0025858/2020	STATE OF ORISSA GAGAN BIHARI PRUSTY VS	RABI NARAYAN BEHERA VS	// // 0
140	WP(C)/0025859/2020	TAHASILDAR, ERASAMA SAROJ KUMAR SUTAR VS	ABHAYA KUMAR SHARMA VS	// // 0
141	WP(C)/0025860/2020	STATE OF ODISHA RASMI SATAPATHY VS	SHARMISTHA SAMAL VS	// // 0
142	WP(C)/0025861/2020	STATE OF ORISSA PRAFULLA KUMAR GURU VS	ABHAYA KUMAR SHARMA VS	// // 0
143	WP(C)/0025862/2020	STATE OF ODISHA PRASANNA KUMAR SAMAL VS	SHARMISTHA SAMAL VS	// // 0
144	WP(C)/0025863/2020	STATE OF ORISSA SIDHESWAR SAMAL VS	SHARMISTHA SAMAL VS	// // 0
145	WP(C)/0025864/2020	STATE OF ORISSA SRIDHAR MALIK VS	ABHAYA KUMAR SHARMA VS	// // 0
146	WP(C)/0025865/2020	STATE OF ODISHA PRATIMA PATTNAIK VS	SHARMISTHA SAMAL VS	// // 0
147	WP(C)/0025866/2020	STATE OF ORISSA INDUREKHA RATH VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// // 0 //

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148	WP(C)/0025867/2020	BASANT KUMAR BARIK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
149	WP(C)/0025868/2020	KISHORE CHANDRA RATH VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
150	WP(C)/0025869/2020	PURNA CHANDRA SUNANI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
151	WP(C)/0025870/2020	INDRAMANI BEHERA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
152	WP(C)/0025871/2020	TUSHAR KANTA PATTNAIK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
153	WP(C)/0025872/2020	SAROJINI SAHOO VS STATE BANK OF INDIA	SUBHRAJIT SAHOO VS	// 0 //
154	WP(C)/0025873/2020	SRIBATCHHA SAHU VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
155	WP(C)/0025874/2020	JIMUTA KESHAREE DAS VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
156	WP(C)/0025875/2020	BAIKUNTHANATH MALIK VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
157	WP(C)/0025876/2020	SAHABUDDIN KHAN VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
158	WP(C)/0025877/2020	SURENDRANATH BARIK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
159	WP(C)/0025878/2020	PARBATI KUND	ABHAYA KUMAR SHARMA	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0025879/2020	SIVA PRASAD DEHURY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
161	WP(C)/0025880/2020	SANJAY KUMAR SAHOO	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0025881/2020	SRIKANTA KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
163	WP(C)/0025882/2020	BHANJA KISHORE BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
164	WP(C)/0025883/2020	BIKRAM CHARAN SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
165	WP(C)/0025884/2020	GAYA NAIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0025885/2020	DURYODHAN BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
167	WP(C)/0025886/2020	SATISH KUMAR DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0025887/2020	SUVASMITA PUHAN	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0025888/2020	KSHIROD CHANDRA MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
170	WP(C)/0025889/2020	HIMANSHU SEKHAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0

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FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0025890/2020	STATE OF ODISHA KSHIROD CHANDRA MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
172	WP(C)/0025891/2020	STATE OF ODISHA DURYODHAN BEHERA VS	SHARMISTHA SAMAL VS	// // 0
173	WP(C)/0025892/2020	STATE OF ODISHA KUTULU MARNDI VS	SHARMISTHA SAMAL VS	// // 0
174	WP(C)/0025893/2020	STATE OF ORISSA RANJAN RASMI SAHU VS	SHARMISTHA SAMAL VS	// // 0
175	WP(C)/0025894/2020	STATE OF ODISHA RABINDRA NATH MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
176	WP(C)/0025895/2020	STATE OF ORISSA BRAHMA PADA PANDA VS	SHARMISTHA SAMAL VS	// // 0
177	WP(C)/0025896/2020	STATE OF ORISSA SATISH KUMAR DASH VS	SHARMISTHA SAMAL VS	// // 0
178	WP(C)/0025897/2020	STATE OF ORISSA HIMANSHUSEKHAR PANDA VS	GOPINATH SETHI VS	// // 0
179	WP(C)/0025898/2020	STATE OF ODISHA HIMANSHU SEKHAR MISHRA VS	SHARMISTHA SAMAL VS	// // 0
180	WP(C)/0025899/2020	STATE OF ORISSA RANJAN RASMI SAHU VS	SHARMISTHA SAMAL VS	// // 0
181	WP(C)/0025900/2020	STATE OF ORISSA BRAHMA PADA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0025901/2020	BIBEKA NANDA SATPATHY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
183	WP(C)/0025902/2020	PADMABATI GIRI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
184	WP(C)/0025903/2020	BHARAT CHANDRA BEHERA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
185	WP(C)/0025904/2020	KUTULU MARNDI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	WP(C)/0025905/2020	PANKAJINI PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
187	WP(C)/0025906/2020	RABINDRA NATH MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
188	WP(C)/0025907/2020	JIMUTA KESHAREE DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
189	WP(C)/0025908/2020	KAILASH CHANDRA SAHOO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
190	WP(C)/0025909/2020	PURNA CHANDRA SUNANI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
191	WP(C)/0025910/2020	SURENDRANATH BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	WP(C)/0025911/2020	TAPAN KUMAR JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
193	WP(C)/0025912/2020	PRATIMA PATTNAIK	SHARMISTHA SAMAL	//

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FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0025913/2020	TUSHARKANTA PATNAIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0025914/2020	BHARAT CHANDRA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0025915/2020	BIKRAM CHARAN SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0025916/2020	KAILASH CHANDRA SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0025917/2020	BHANJA KISHORE BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0025918/2020	SIVA PRASAD DEHURY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0025919/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD.	SHARMISTHA SAMAL	//
		VS	VS	0
		ABHAY KUMAR SAMANTRAY		//
201	WP(C)/0025920/2020	KUNTALA SEJPADA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0025921/2020	SRIKANTA KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0025922/2020	BIBEKANANDA SATPATHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0025923/2020	PANKAJINI PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0

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FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0025924/2020	STATE OF ODISHA BASANT KUMAR BARIK VS	SHARMISTHA SAMAL VS	// // 0
206	WP(C)/0025925/2020	STATE OF ODISHA SANDHYA RANI DAS VS	SHARMISTHA SAMAL VS	// // 0
207	WP(C)/0025926/2020	STATE OF ODISHA SUJATA BISHI VS	SHARMISTHA SAMAL VS	// // 0
208	WP(C)/0025927/2020	STATE OF ODISHA DILLIP KUMAR SAMAL VS	SHARMISTHA SAMAL VS	// // 0
209	WP(C)/0025928/2020	STATE OF ODISHA HEMANTA KUMAR MOHAPARTA VS	L.K.MOHANTY VS	// // 0
210	WP(C)/0025929/2020	STATE OF ODISHA CHITA RANJAN PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
211	WP(C)/0025930/2020	STATE OF ODISHA NRUPATI CHARAN MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
212	WP(C)/0025931/2020	STATE OF ODISHA RAMESH CHANDRA SAHU VS	SHARMISTHA SAMAL VS	// // 0
213	WP(C)/0025932/2020	STATE OF ODISHA SANTANU KUMAR DAS VS	SHARMISTHA SAMAL VS	// // 0
214	WP(C)/0025933/2020	STATE OF ODISHA DAYANIDHI DASH VS	L.K.MOHANTY VS	// // 0
215	WP(C)/0025934/2020	STATE OF ODISHA BIRANCHI NARAYAN MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0025935/2020	HALADHAR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
217	WP(C)/0025936/2020	RASMI SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
218	WP(C)/0025937/2020	PRAFULLA KUMAR JENA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
219	WP(C)/0025938/2020	LAXMIDHAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
220	WP(C)/0025939/2020	TIKAN SAMAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
221	WP(C)/0025940/2020	PRASANNA KUMAR SAMAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
222	WP(C)/0025941/2020	JOGESWAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
223	WP(C)/0025942/2020	SUDAM CHARAN PATI VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
224	WP(C)/0025943/2020	SIDHESWAR SAMAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
225	WP(C)/0025944/2020	DEBASMITA BARIK VS ASIT KUMAR BARIK	BASUDEV BARIK VS	// 0 //
226	WP(C)/0025945/2020	FAKIR CHARAN BEHERA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
227	WP(C)/0025946/2020	JYOTIBALA SAHU	SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0025947/2020	SUBHADARSINI NAYAK	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0025948/2020	KARUNAKAR SAMAL	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0025949/2020	GADADHAR BEHERA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0025950/2020	PADMA CHARAN SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0025951/2020	AMIYA CHANDRA PANDA	SREEJIT MOHANTY	//
		VS	VS	0
		DEPUTY CHIEF CONTROLLEWR OF EXPLOSIVES		//
233	WP(C)/0025952/2020	ARTA CHARAN SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0025953/2020	PRADIP KUMAR PALAI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0025954/2020	FORTUNESCRIP SERVICES PVT LTD.	PRADIPTA VARMA	//
		VS	VS	0
		THE SECURITIES AND EXCHANGE BOARD OF INDIA(SEBI),		//
236	WP(C)/0025955/2020	BUDHESWAR PRADHAN	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0025956/2020	ARTA CHARAN SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0025957/2020	MAMATA ROUT	GOPINATH MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0025958/2020	STATE OF ODISHA SANTILATA SAMANTARAY VS	PRASANNA KUMAR MOHANTY VS	// // 0
240	WP(C)/0025959/2020	STATE OF ODISHA KESHAB CHANDRA SAHOO VS	K.K.SWAIN VS	// // 0
241	WP(C)/0025960/2020	STATE OF ODISHA SUDHASNSU BHUSAN PAIO VS	DEEPALI MAHAPATRA VS	// // 0
242	WP(C)/0025961/2020	STATE OF ODISHA SHIVA NARAYAN SAHOO VS	ASHOK KUMAR ROUT VS	// // 0
243	WP(C)/0025962/2020	UNION OF INDIA HIMANSU BEURIA VS	ASHOK KUMAR ROUT VS	// // 0
244	WP(C)/0025963/2020	UNION OF INDIA PRASANNA KUMAR MAHAPATRA VS	K.K.SWAIN VS	// // 0
245	WP(C)/0025964/2020	STATE OF ODISHA RABINDRANATH CHAKRUVERS VS	ASHOK KUMAR ROUT VS	// // 0
246	WP(C)/0025965/2020	UNION OF INDIA PRANATI NAYAK VS	K.K.SWAIN VS	// // 0
247	WP(C)/0025966/2020	STATE OF ODISHA SURYAKANTA MISHRA VS	ASHOK KUMAR ROUT VS	// // 0
248	WP(C)/0025967/2020	UNION OF INDIA SUMITA SAMAL VS	K.K.SWAIN VS	// // 0
249	WP(C)/0025968/2020	STATE OF ODISHA KANAN MALLICK VS CHIEF MANAGER STATE BANK OF INDIA BBSR	SATYAJIT MUKHARJEE VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0025969/2020	SHREE EQUIPMENTS AND ENGINEERS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
251	WP(C)/0025970/2020	SATYANANDA CHAND VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
252	WP(C)/0025971/2020	MAHENDRA KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
253	WP(C)/0025972/2020	PRABHAT RANJAN MOHANTY VS STATE OF ODISHA	NIRMAL CHADNRA DAS VS	// 0 //
254	WP(C)/0025973/2020	PRAKASH SAMAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
255	WP(C)/0025974/2020	JADUMANI PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
256	WP(C)/0025975/2020	BIBHUTI BHUSAN DEHURY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
257	WP(C)/0025976/2020	RABINDRANATH SETHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
258	WP(C)/0025977/2020	SUKANTI PANDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
259	WP(C)/0025978/2020	TARAKA PRASAD SARANGI VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
260	WP(C)/0025979/2020	CHETANA PATRA VS STATE OF ODISHA	M/S JAGABANDHU SAHU VS	// 0 //
261	WP(C)/0025980/2020	SAHADEV ROUT	TAPAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025981/2020	BALARAM KADRAKA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0025982/2020	HARADEV MAHANANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0025983/2020	SANTOSH KUMAR PANIGRAHI	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0025984/2020	NARAYAN BAGARTY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0025985/2020	BHANJA MOHAN TUDU	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK		//
267	WP(C)/0025986/2020	SHANTILATA JENA	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0025987/2020	CHERU BHOI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025988/2020	SUSANTA KUMAR SHADANGI	PRASANTA KUMAR PANDA	//
		VS	VS	0
		COLLECTOR GANJAM		//
270	WP(C)/0025989/2020	JUBARAJ SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0025990/2020	M/S. UJJWAL GOVIND AUTO.	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER SAMBALPUR		//
272	WP(C)/0025991/2020	KRISHNA CHANDRA NAIK	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0025992/2020	STATE OF ODISHA HEMANTA KUMAR NAIK VS	K.K.SWAIN VS	// // 0
274	WP(C)/0025993/2020	STATE OF ODISHA GOPAMANI SAHU VS	K.K.SWAIN VS	// // 0
275	WP(C)/0025994/2020	STATE OF ODISHA M/S. HCL INFOSYSTEMS LIMITED VS	BHABANI P.MOHANTY VS	// // 0
276	WP(C)/0025995/2020	THE SALES TAX OFFICER BHUBANESWAR RAGHUNATH THAKUR VS	K.K.SWAIN VS	// // 0
277	WP(C)/0025996/2020	STATE OF ODISHA M/S PATEL MOTORS VS	BHABANI P.MOHANTY VS	// // 0
278	WP(C)/0025997/2020	THE SALES TAX OFFICER, KORAPUT CIRCLE, JEYPORE M/S.TRUPTI AUTOMOTIVES VS	BHABANI P.MOHANTY VS	// // 0
279	WP(C)/0025998/2020	STATE OF ODISHA KUMUDINI PANDEY VS	AVIJIT PATNAIK VS	// // 0
280	WP(C)/0025999/2020	STATE OF ODISHA GUPTESWAR NAG VS	SUBRAT MISHRA VS	// // 0
281	WP(C)/0026000/2020	PRINCIPAL SECRETARY, GOVT. OF ORISSA, G.A.DEPT SHAKTIDHAR SA VS	SUBRATA MISHRA VS	// // 0
282	WP(C)/0026001/2020	COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, ZILLAPARISHAD, SUNDARGARH ASHOK KUMAR SETHI VS	GOPINATH MISHRA VS	// // 0
283	WP(C)/0026002/2020	STATE OF ODISHA SUBASINI PATTI VS	SUBRATA MISHRA VS	// // 0
		COLLECTOR CUM CHIEF EXECUTIVE OFFICER ZILLAPARISHAD SUNDARGARH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0026003/2020	SANDYARANI SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
285	WP(C)/0026004/2020	TANKADHAR KHILARI VS COLLECTOR CUM CHIEF EXECUTIVE OFFICER ZILLAPARISHAD SUNDARGARH	SUBRATA MISHRA VS	// 0 //
286	WP(C)/0026005/2020	SEBASTIAN BARWA VS COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, ZILLAPARISHAD, SUNDARGARH	SUBRATA MISHRA VS	// 0 //
287	WP(C)/0026006/2020	KALI CHARAN SADANGI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
288	WP(C)/0026007/2020	DEEPAK KUMAR PATNAIK VS STATE OF ODISHA1	RAMA KRISHNA BISOI VS	// 0 //
289	WP(C)/0026008/2020	SURENDRA PANDA VS COMMISSIONER ENDOWMENT	SUBRATA MISHRA VS	// 0 //
290	WP(C)/0026009/2020	BENUDHAR BISWAL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
291	WP(C)/0026010/2020	MANGULI SINGH VS STATE OF ODISHA	ANIL DEO VS	// 0 //
292	WP(C)/0026011/2020	PRADEEP KUMAR SATAPATHY VS STATE OF ODISHA	S.K.MOHANTY VS	// 0 //
293	WP(C)/0026012/2020	SURENDRANATH SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	WP(C)/0026013/2020	BAISHALI SAHU VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
295	WP(C)/0026014/2020	JUDHISTIR PADHAN	GYANENDRA CHANDRA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CHAIRMAN-CUM-MANAGING DIRECTOR, MCL, SAMBALPUR		//
296	WP(C)/0026015/2020	LAXMIDHAR BHUJABAL	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0026016/2020	TRINATHA KUMAR NAIK	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0026017/2020	MANINI TRIPATHY	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0026018/2020	SURYAKANTA MOHANTY	SANTOSH KUMAR DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0026019/2020	BISHNU CHARAN PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0026020/2020	HEMANT KUMAR MOHANTY	BIJAY KUMAR BEHERA	//
		VS	VS	0
		SUB-REGISTRAR OFFICER, ATHGARH, CUTTACK		//
302	WP(C)/0026021/2020	BINOD KUMAR MOHARANA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0026022/2020	ASHOK KUMAR DAS	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0026023/2020	JAGANNATH SAHOO	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0026024/2020	NIRUPAMA BOSE	SAMARENDRA BEURA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0026025/2020	RABINARAYAN PATRA	G.R.SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0026026/2020	STATE OF ODISHA BASUDEV MAHARANA VS	SUSHANTA KUMAR MISHRA VS	// // 0
308	WP(C)/0026027/2020	STATE OF ODISHA PRASANNA KUMAR SWAIN VS	MANAS PATI VS	// // 0
309	WP(C)/0026028/2020	STATE OF ODISHA PITAMBAR PANDA VS	DURGESH NARAYAN RATH VS	// // 0
310	WP(C)/0026029/2020	STATE OF ODISHA PRAMODA KUMAR BEHURA VS	MANAS PATI VS	// // 0
311	WP(C)/0026030/2020	STATE OF ODISHA DIPTIMAYEE DAS VS	BIJAY KUMAR DASH VS	// // 0
312	WP(C)/0026031/2020	STATE OF ODISHA SRIDHAR KUMAR NAYAK VS	PURUSOTTAM CHULI VS	// // 0
313	WP(C)/0026032/2020	STATE OF ODISHA MIR ABDUL ROUF VS	UDIT RANJAN JENA VS	// // 0
314	WP(C)/0026033/2020	STATE OF ODISHA PRAMOD KUMAR MALLICK VS	GYANA RANJAN SETHI VS	// // 0
315	WP(C)/0026034/2020	D.G. AND I.G. OF POLICE, ORISSA T.HADIBANDHU PATRA VS	S.S.JENA VS	// // 0
316	WP(C)/0026035/2020	THE STATE OF ORISSA BIDHUBHUSAN SETHI VS	S.K.NAYAK VS	// // 0
317	WP(C)/0026036/2020	STATE OF ODISHA MALATI SINGH VS	S.P.DAS VS	// // 0
		STATE OF ODISHA		//

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FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0026037/2020	LAXMIPRIYA DIXIT @ LAXMIPRAVA DIXIT VS STATE OF ODISHA	B.S.PANIGRAHI VS	// 0 //
319	WP(C)/0026038/2020	BHAWANI HOTA VS STATE OF ODISHA	KISHORE MISHRA VS	// 0 //
320	WP(C)/0026039/2020	SABYA SACHI MOHAPATRA VS COLLECTOR, PURI	KISHORE KUMAR MISHRA VS	// 0 //
321	WP(C)/0026040/2020	SHINE SUHANA PANDA VS SECRETARY, BSE, ODISHA, CUTTACK	PRADEEP KUMAR DAS VS	// 0 //
322	WP(C)/0026041/2020	BIHARILAL SAHU VS STATE OF ODISHA	D.MISHRA VS	// 0 //
323	WP(C)/0026042/2020	SOUBHAGYA RANJAN PANDA VS STATE OF ODISHA	D.MISHRA VS	// 0 //
324	WP(C)/0026043/2020	RAJIB LOCHAN MISHRA VS SHANTILATA MISHRA	GOPAL KRUSHNA MOHANTY VS	// 0 //
325	WP(C)/0026044/2020	MAHENDRA KUMAR SAMANTARAY VS RAJESWAR KHILAR	SIDHARTHA MISHRAY VS	// 0 //
326	WP(C)/0026045/2020	UTTAM KUMAR DAS VS COLLECTOR-CUM-DISTRICT MAGISTRATE, MALKANGIRI	S.K.OJHA VS	// 0 //
327	WP(C)/0026046/2020	NEERABATI BHOI VS STATE OF ODISHA	BIJAYANANDA DASH VS	// 0 //
328	WP(C)/0026047/2020	YOGAMAYA SUBANKETAKI VS STATE OF ODISHA	BIJAYANANDA DASH VS	// 0 //
329	WP(C)/0026048/2020	NAYAN BARAL	GOPINATH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0026049/2020	SHREYA INFRASTRUCTURE SERVICE PVT.LTD	BIPAB MOHANTY	//
		VS	VS	0
		INSPECTOR GENERAL(EOW), BBSR, KHURDA		//
331	WP(C)/0026050/2020	PRASANT KUMAR NAYAK	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0026051/2020	RAJENDRA BHOI	BHOJARAJ SETH	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0026052/2020	NIRMAL KUMAR JENA	RANJIT MOHANTY	//
		VS	VS	0
		COLLECTOR, KENDRAPARA		//
334	WP(C)/0026053/2020	PREMSAI CONSTRUCTION	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0026054/2020	BINOD KUMAR MAHAKUD	GOKULANANDA PADHI	//
		VS	VS	0
		SECRETARY PANCHAYAT RAJ		//
336	WP(C)/0026055/2020	CHINTAMANI MAJHI	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0026056/2020	NITYANANDA BAL	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0026057/2020	MUNARAM DANDASENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026058/2020	ARUN PRAAD GUPTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0026059/2020	NIMAIN CHARAN JENA	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0026060/2020	STATE OF ODISHA NARASINGH SAHOO VS	K.K.SWAIN VS	// // 0
342	WP(C)/0026061/2020	STATE OF ODISHA M/S SUPREME SALES, KORAPUT VS	BHABANI P.MOHANTY VS	// // 0
343	WP(C)/0026062/2020	SALES TAX OFFICER, JEYPORE, KORAPUT JURILAL MAHANTA VS	SASHI BHUSAN JENA VS	// // 0
344	WP(C)/0026063/2020	STATE OF ODISHA AVIMANU JENA VS	SHASHI BHUSAN JENA VS	// // 0
345	WP(C)/0026064/2020	STATE OF ODISHA M/S OMM LAXMI PHARMACEUTICALS VS	NIRANJAN LENKA VS	// // 0
346	WP(C)/0026065/2020	REGIONAL MANAGER,RBI BALIRAJ SAHOO VS	KAUSHIK SWAIN VS	// // 0
347	WP(C)/0026066/2020	STATE OF ODISHA IDISH BHUYAN VS	P.K.NAYAK VS	// // 0
348	WP(C)/0026067/2020	STATE OF ODISHA THABIRA BHOI VS	KAUSHIK SWAIN VS	// // 0
349	WP(C)/0026068/2020	STATE OF ODISHA SATYA NARAYANA THAKUR VS	KAUSHIK SWAIN VS	// // 0
350	WP(C)/0026069/2020	STATE OF ODISHA SANKAR MURMU VS	VIVEKANANDA JENA VS	// // 0
351	WP(C)/0026070/2020	THE COLLECTOR BALASORE HATA PRADHAN VS	BISHNU PRASAD PRADHAN VS	// // 0
		ODISHA FOREST DEVELOPMENT CORPORATION LTD.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0026071/2020	SARAT KUMAR MANSINGH VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// 0 //
353	WP(C)/0026072/2020	DILLIP KUMAR BISWAL VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
354	WP(C)/0026073/2020	ANANTA BISWAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
355	WP(C)/0026074/2020	AB ROADLINES VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //
356	WP(C)/0026075/2020	KAMAL LOCHAN SINGH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
357	WP(C)/0026076/2020	SUSIL KUMAR PRADHAN VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
358	WP(C)/0026077/2020	MANIMALA PARIDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
359	WP(C)/0026078/2020	JAGAMOHAN BANARA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// 0 //
360	WP(C)/0026079/2020	EXECUTIVE ENGINEER, TATA POWER CENTRAL DISTRIBUTION LTD. VS SR.DIVISIONAL ELECTRICAL ENGINEER	KAUSHIK SWAIN VS	// 0 //
361	WP(C)/0026080/2020	M/S.GEOLANE INFRASTRUCTURE (P) LTD. VS UNION OF INDIA	JAGABANDHU SAHOO VS	// 0 //
362	WP(C)/0026081/2020	ANARKELI PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
363	WP(C)/0026082/2020	KAMAL LOCHAN DUTTA	KAUSHIK SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0026083/2020	EXECUTIVE ENGINEER, TATA POWER CENTRAL DISTRIBUTION LTD.	DEBENDRA KISHOR	//
		VS	VS	0
		SR.DIVISIONAL ELECTRICAL ENGINEER		//
365	WP(C)/0026084/2020	SRIDHAR BANARA	DHANANJAYA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026085/2020	TUSARABALA RAISING	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026086/2020	M/S.ODISHA CONSTRUCTION CORPORATION LAXMIDHAR PANGARI		//
		VS	VS	0
		THE PRINCIPAL COMMISSIONER GOODS AND SERVICE TAX AND CENTRAL EXCISE BBSR		//
368	WP(C)/0026087/2020	SEBATILATA KAR	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026088/2020	OMKAR PANDA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0026089/2020	KEBERI MANDAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0026090/2020	AMIR KUMAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0026091/2020	SATYA PRAKASH MAHANA	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026092/2020	ANCHAL MAJHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0026093/2020	KAIBALYA KUMAR PRUSTY	NIRMALCHANDRA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		CHIEF GENERAL MANAGER, CANARA BANK		//
375	WP(C)/0026094/2020	RABI NARAYAN DUTTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
376	WP(C)/0026095/2020	M/S KAMALA AUTOMOBILES	BHABANI P. MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER,CTC-1		//
377	WP(C)/0026096/2020	UMA DAS	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
378	WP(C)/0026097/2020	RANJAN KUMAR SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		BIJU PATTANAIAK NATIONAL STEEL INSTITUTE SAVODAYA NAGAR		//
379	WP(C)/0026098/2020	PRADEEP KUMAR SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
380	WP(C)/0026099/2020	GOPAL CHANDRA SAHU	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
381	WP(C)/0026100/2020	BIRENDRA RATH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
382	WP(C)/0026101/2020	RAMESWAR PATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
383	WP(C)/0026102/2020	CHAITANYA SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		BIJU PATTANAIAK NATIONAL STEEL AND INSTITUTE SAVODAYA NAGAR		//
384	WP(C)/0026103/2020	ANCHALIKA DURGA PUJA COMMITTEE	SAMARENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
385	WP(C)/0026104/2020	JOGESWAR SAGAR	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0026105/2020	MILI KARA VS STATE OF ODISHA	AMLAB SHAKTI PAUL VS	// 0 //
387	WP(C)/0026106/2020	BIKRAMADITYA SINGH BARIHA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
388	WP(C)/0026107/2020	M/S.ZPLUS SURAKHYA SEVA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
389	WP(C)/0026108/2020	DR. PRITISH SANKAR NAYAK VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	// 0 //
390	WP(C)/0026109/2020	BICHITRANANDA ROUTARAY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0026110/2020	DUSHASAN PRADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0026111/2020	M/S RAGROW INDUSTRIES VS ODISHA STATE POLLUTION CONTROL BOARD	S.P.SARANGI VS	// 0 //
393	WP(C)/0026112/2020	M/S GUGNANI MOTORS, BBSR, KHURDA VS SALES TAX OFFICER, BBSR, KHURDA	BHABANI P.MOHANTY VS	// 0 //
394	WP(C)/0026113/2020	DURYODHAN JENA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0026114/2020	JOGESHWARA KAUDI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
396	WP(C)/0026115/2020	MANTUS RAUTARAY VS REGIONAL TRANSPORT OFFICER, KHORDHA	SUBASH CHANDRA PANI VS	// 0 //
397	WP(C)/0026116/2020	LAXMI NARAYAN BISWAL	SUBASH CHANDRA PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGIONAL TRANSPORT OFFIER, JHARSUGUDA		//
398	WP(C)/0026117/2020	SANTOSH KUMAR SWAIN	B.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0026118/2020	M/S ROUT ENGINEERING AND CONSTRUCTION	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0026119/2020	SANJUKTA BEHERA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0026120/2020	SUSANTA KUMAR ROUT	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0026121/2020	RABINDRANATH MALLIK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0026122/2020	PRATYASHA PARMITA ACHARYA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0026123/2020	SUSHANTA KUMAR MOHANTA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0026124/2020	AKSHAYA KUMAR SAMANTA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0026125/2020	RAMESH CHANDRA BOITY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0026126/2020	PRADEEP SINGH	K.M.H.NIAMATI	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0026127/2020	PRASANTA SAHOO	ANAM CHARAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0026128/2020	BBSR MUNICIPAL CORPORATION RABINDRA KUMAR SAHU VS STATE OF ORISSA	K.M.H.NIAMATI VS	// // 0 //
410	WP(C)/0026129/2020	NIHAR RANJAN PATI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
411	WP(C)/0026130/2020	SAROJ KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
412	WP(C)/0026131/2020	SK.AHMED HUSSAIN VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
413	WP(C)/0026132/2020	GEETARANI PANIGRAHI VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	// 0 //
414	WP(C)/0026133/2020	CHANDRA SEKHAR JENA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
415	WP(C)/0026134/2020	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
416	WP(C)/0026135/2020	JAYADEV KHATUA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
417	WP(C)/0026136/2020	PITABAS SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
418	WP(C)/0026137/2020	SAROJ KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
419	WP(C)/0026138/2020	BIDULATA DASH VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0026139/2020	LAXMIDHAR LENKA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
421	WP(C)/0026140/2020	AJIT KUMAR MAJHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	// 0 //
422	WP(C)/0026141/2020	SIBA PRASAD MALLICK VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
423	WP(C)/0026142/2020	SUDHIR SAHU VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
424	WP(C)/0026143/2020	SHRI SHRI GOPAL JEW MAHAPRABHU BIJE GOPALBIHARAN, PURI VS COLLECTOR, PURI	OPINBIHARAN, PURI VS	// 0 //
425	WP(C)/0026144/2020	SK.GOHAR VS THE MANAGER, I.C.I. C.I.BANK, JAGATSINGHPUR	P.K.ROUT VS	// 0 //
426	WP(C)/0026145/2020	SUJIT KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
427	WP(C)/0026146/2020	RAMAKANTA DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
428	WP(C)/0026147/2020	ARUN KUMAR KHANDA VS THE STATE OF ODISHA	B.K.ROUTRAY VS	// 0 //
429	WP(C)/0026148/2020	MUKULIT ROSE BILUNG VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
430	WP(C)/0026149/2020	M/S UTKAL CHAMBER OF COMMERCE AND INDUSTRY VS STATE OF ODISHA	SHRIPRABHAKSHI MORDANTY VS	// 0 //
431	WP(C)/0026150/2020	JODA BIKASH PARISHAD	ARUN KUMAR BUDHIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
432	WP(C)/0026151/2020	THE COLLECTOR AND DM, KEONJHAR MANAS RANJAN MOHAPATRA	GYANA RANJAN SETHI	//
		VS	VS	0
433	WP(C)/0026152/2020	STATE OF ODISHA RENUBALA DEBNATH	P.C.CHHINCHANI	//
		VS	VS	0
434	WP(C)/0026153/2020	UTKAL GRAMEEN BANK DR.MANAS SAMANTARAY	BHARAT JALLI	//
		VS	VS	0
435	WP(C)/0026154/2020	STATE OF ODISHA SARAT CHANDRA BEJ	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
436	WP(C)/0026155/2020	STATE OF ODISHA MANTUS RAUTARAY	SUBASH CHANDRA PANI	//
		VS	VS	0
437	WP(C)/0026156/2020	REGIONAL TRANSPORT OFFICER, KHORDHA ANWAR ALI	CHITTARANJAN PATTNAIK	//
		VS	VS	0
438	WP(C)/0026157/2020	PRINCIPAL SECRETARY TO GOVT. DEPARTMENT OF WATER RESOURES, DOWR, ODISHA BBSR. RAMESH DALAI	PADMAMANAVA JENA	//
		VS	VS	0
439	WP(C)/0026158/2020	COLLECTOR, MALKANGIRI DAMBARUDHAR NAYAK	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
440	WP(C)/0026159/2020	STATE OF ODISHA LAXMI NARAYAN BISWAL	SUBASH CHANDRA PANI	//
		VS	VS	0
441	WP(C)/0026160/2020	REGIONAL TRANSPORT OFFICER, JHARSUGUDA GOURANG PRADHAN	SUBASH CHANDRA PANI	//
		VS	VS	0
442	WP(C)/0026161/2020	REGIONAL TRANSPORT OFFICER, KEONJHAR GHANASHYAM SINGH	PRASANTA KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0026162/2020	STATE OF ODISHA BIDYADHAR MISHRA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// // 0 //
444	WP(C)/0026163/2020	KAMALAKANTA SATAPATHY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
445	WP(C)/0026164/2020	BALARAM NALI VS COLLECTOR, MALKANGIRI	PADMANAVA JENA VS	// 0 //
446	WP(C)/0026165/2020	HRUSHIKESH SAHU VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
447	WP(C)/0026166/2020	PRAFULLA KUMAR SAHOO VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
448	WP(C)/0026167/2020	RAMAKANTA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
449	WP(C)/0026168/2020	RABINDRA KUMAR BARIK VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
450	WP(C)/0026169/2020	KARTIKESWAR SAHU VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
451	WP(C)/0026170/2020	MAA SANTOSHI SELF HELP GROUP VS STATE OF ODISHA	KHIROD K. ROUT VS	// 0 //
452	WP(C)/0026171/2020	BABULI @ SUBASH CHANDRA GARNAYAK VS MAHANADI COAL FIELDS LTD.,ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0 //
453	WP(C)/0026172/2020	SURYAMANI GARNAYAK VS MAHANADI COAL FIELDS LTD., ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0 //

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FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0026173/2020	MANORANJAN DIKSHIT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
455	WP(C)/0026174/2020	HARI NAYAK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
456	WP(C)/0026175/2020	SIKENDRA BAL VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
457	WP(C)/0026176/2020	GITA SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
458	WP(C)/0026177/2020	SASHIKANTA DIKSHIT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
459	WP(C)/0026178/2020	BASANTI SWAIN VS TAHASILDAR,PATTAMUNDAI	RANJIT MOHANTY VS	// 0 //
460	WP(C)/0026179/2020	MAHENDRA KUMAR DAS VS GOVT. OF ODISHA	MALAYA RANJAN BEHERA VS	// 0 //
461	WP(C)/0026180/2020	BATAKRUSHNA BEHERA VS SECRETARY, DEPARTMENT OF CHEMICALS AND PETROCHEMICALS, GOVT. OF INDIA, NEWDELHI	SUDHANSHU SEKHAR PRATAP VS	// 0 //
462	WP(C)/0026181/2020	GAJENDRA PRASAD KAMILA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
463	WP(C)/0026182/2020	ARUN KUMAR SWAIN VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
464	WP(C)/0026183/2020	BIMAL KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
465	WP(C)/0026184/2020	DHANAJAY NAYAK	KRUSHNA CH DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0026185/2020	DR.NIHAR RANJAN MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0026186/2020	LAXMI NARAYAN BISWAL	SUBASH CHANDRA PANI	//
		VS	VS	0
		RTO, JHARSUGUDA		//
468	WP(C)/0026187/2020	RAMESH CHANDRA PANI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0026188/2020	JAYAKRUSHNA BEHERA	AMLAN SHAKTI PAUL	//
		VS	VS	0
		STATE OF ORISSA		//
470	WP(C)/0026189/2020	ANJALI DEVI	S.P.NATH	//
		VS	VS	0
		DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK		//
471	WP(C)/0026190/2020	ETARTUN BEGUM	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0026191/2020	ARTATRAN KAR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0026192/2020	HRUDESWAR BEHERA	ANJAN KU BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0026193/2020	AJAYA KUMAR BEHERA	PRABHAT KUMAR PRAHARAJ	//
		VS	VS	0
		SECRETARY INDUSTRIES DEPT. GOVT. OF ODISSA, BBSR		//
475	WP(C)/0026194/2020	TAPESWAR BEHERA	ANJAN KU BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0026195/2020	PUSPALATA LENKA	DILIP KUMAR SAHU	//
		VS	VS	0

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FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0026196/2020	STATE OF ODISHA ER.ASHOK KUMAR SAHOO VS	SURAJ MOHANTY VS	// // ()
478	WPCRL/0000098/2020	STATE OF ODISHA KUNENDU KISHORE SINGH SAMANTA VS	JAYADEBA BEHERA VS	// KHANDAPARA /194 /2020 ()
479	WPCRL/0000099/2020	STATE OF ODISHA SUNIL KUMAR KAR VS	SUSANTA KUMAR NATH VS	// //0 ()
480	ABLAPL/0012081/2020	STATE OF ODISHA SK. MD. IMRAN VS	MITHUN DAS VS	// PANDAPADA /97 /2020 ()
481	ABLAPL/0012082/2020	STATE OF ODISHA RINKU @ SHIBA PRASAD SETHY VS	PARTHA SARATHI DAS VS	// GHATAGAON /105 /2020 ()
482	ABLAPL/0012083/2020	STATE OF ODISHA ALEKHA MALIK VS	BISWARANJAN DALAI VS	// MAHANGA /196 /2020 ()
483	ABLAPL/0012084/2020	STATE OF ODISHA BIKRAM KESHARI CHAMPATI VS	RAMANATH ACHARYA VS	// KHURDA P.S. /336 /2020 ()
484	ABLAPL/0012085/2020	STATE OF ODISHA MADHUSUDAN DAS VS	UNMESH CHANDRA JENA VS	// TIHIDI /382 /2020 ()
485	ABLAPL/0012086/2020	STATE OF ODISHA PRAMODA CHANDRA SAHOO VS	JAYADEBA BEHERA VS	// //0 ()
486	ABLAPL/0012087/2020	STATE OF ODISHA TUKUNA @ CHANDRAKANTA ROUT VS	G.K.NANDA VS	// NILGIRI /295 /2020 ()
487	ABLAPL/0012088/2020	STATE OF ODISHA JHINTIKA PATRA VS STATE OF ODISHA	BRAJA KISHORE NAYAK VS	// JENAPUR /305 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0012089/2020	SUSHANTA GIRI VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BALIAPAL /148 /2019 () //
489	ABLAPL/0012090/2020	KUMARBAR MOHAPATRA @KUMARA MOHAPATRA VS STATE OF ODISHA	SUBHAGYA SWAIN VS	KUJANGA /253 /2020 () //
490	ABLAPL/0012091/2020	RAJIB LOCHAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	KISHORENGAR /123 /2020 () //
491	ABLAPL/0012092/2020	MOHAN SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /1113 /2020 () //
492	ABLAPL/0012093/2020	HIMANSHU ROUT @ HIMANSU SEKHAR ROUT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BONTH /104 /2020 () //
493	ABLAPL/0012094/2020	CHAITANYA SASMAL VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BALIAPAL /190 /2020 () //
494	ABLAPL/0012095/2020	STIPAN KUMAR DIGAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHANDAGIRI P.S. /551 /2020 () //
495	ABLAPL/0012096/2020	SASHIREKHA BEHERA VS STATE OF ODISHA	ASHOK PATNAIK VS	SATYABADI /64 /2018 () //
496	ABLAPL/0012097/2020	SURYAKANTA NANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHOUDWAR /430 /2020 () //
497	ABLAPL/0012098/2020	RATNAKAR DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHANDARIPOKHARI /150 /2020 () //
498	ABLAPL/0012099/2020	BULU RANJIT VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /71 /2020 () //
499	ABLAPL/0012100/2020	ROJALLIN ROURAY	PARTHA SARATHI NAYAK	CUTTACK SADAR /494 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0012101/2020	STATE OF ODISHA SUNIL DIGAL	HARIPAD MOHANTY	// K.NUAGOAN /30 /2020
		VS	VS	()
501	ABLAPL/0012102/2020	STATE OF ODISHA AJMAT SK	RAJENDRA NARAYAN ROUT	// JAJPUR ROAD /229 /2011
		VS	VS	()
502	ABLAPL/0012103/2020	STATE OF ODISHA JAGIR MALIK @ LAXMI MALIK	SANTOSH KUMAR DWIVEDY	// KHAIRA /192 /2020
		VS	VS	()
503	ABLAPL/0012104/2020	STATE OF ODISHA PADMALOCHAN SAHU @ SAHOO	JAYANTA KU. MAJHI	// BALIAPAL /194 /2020
		VS	VS	()
504	ABLAPL/0012105/2020	STATE OF ODISHA ALOK RANJAN PATRA	PRATAP CHANDRA MISHRA	// DAITARI /56 /2020
		VS	VS	()
505	ABLAPL/0012106/2020	STATE OF ODISHA ASHIS NAIK	GAGAN BIHARI SINGH	// DHARAMGARH /125 /2020
		VS	VS	()
506	ABLAPL/0012107/2020	STATE OF ODISHA SUDHIR KUMAR NAIK	AMITAV TRIPATHY	// DASPALLA /139 /2020
		VS	VS	()
507	ABLAPL/0012108/2020	STATE OF ODISHA ARBIN @ ARBIND TIRKEY	SOUMYA RANJAN DAS	// GOVINDPUR /67 /2019
		VS	VS	()
508	ABLAPL/0012109/2020	STATE OF ODISHA NARESH @ NARESA DIGAL	A.K.SAHOO	// G.UNDYAGIRI /71 /2020
		VS	VS	()
509	ABLAPL/0012110/2020	STATE OF ODISHA SANJIB KUMAR SAHOO	AKSHAYA KUMAR SAHOO	// / /0
		VS	VS	()
510	ABLAPL/0012111/2020	STATE OF ODISHA GOUTAM DIGAL	A.K.SAHOO	// G.UNDYAGIRI /71 /2020
		VS	VS	()

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FILING REPORT AS ON :01/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0012112/2020	STATE OF ODISHA YOVRAJ DAS @ SURA VS	DINESH KUMAR MOHANTY VS	// BANDOMUNDA /138 /2020 ()
512	ABLAPL/0012113/2020	STATE OF ODISHA NARENDRA KUMAR SETHI VS	P.R.MISHRA VS	// CHHENDIPADA /361 /2020 ()
513	ABLAPL/0012114/2020	STATE OF ODISHA JOHN TIRKEY VS	RUDRA NARAYAN PARIJA VS	// KUTRA /58 /2018 ()
514	ABLAPL/0012115/2020	STATE OF ODISHA PRABHU SWAIN VS	BYOMAKESH TRIPATHY VS	// NAYAPALLI P.S. /301 /2019 ()
515	ABLAPL/0012116/2020	STATE OF ODISHA BISHNU @ BISHNU KUMAR PRADHAN VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /124 /2020 ()
516	ABLAPL/0012117/2020	STATE OF ODISHA DILLIP KUMAR SAHOO VS	SURYA NARAYAN MISHRA VS	// BASELI SAHI PS /113 /2020 ()
517	ABLAPL/0012118/2020	STATE OF ODISHA NISADEBI JAYSWAL VS	MANOJ KUMAR PATI VS	// / /0 ()
518	ABLAPL/0012119/2020	STATE OF ODISHA DILLIP JENA @ KALIA VS	DEBASISH SAMAL VS	// BHANDARIPOKHARI /161 /2020 ()
519	ABLAPL/0012120/2020	STATE OF ODISHA MANJULATA RAM VS	BASANTA KUMAR DAS VS	// KHAIRA /191 /2020 ()
520	ABLAPL/0012121/2020	STATE OF ODISHA PABITRA KUMAR SWAIN VS	SURYA NARAYAN MISHRA VS	// KONARK /100 /2019 ()
521	ABLAPL/0012122/2020	STATE OF ODISHA RAKESH @ BAPU SINGH VS STATE OF ODISHA	ABHISEK DASH VS	// KHUNTA /99 /2017 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0012123/2020	BIJAY GHOSE VS STATE OF ODISHA	SIDHARTHA RAY VS	BRAJARAJNAGAR /362 /2020 () //
523	ABLAPL/0012124/2020	SURESH MAHARANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHANDAPARA /239 /2020 () //
524	ABLAPL/0012125/2020	NRUSINGHA BARIK VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	MANCHESWAR P.S. /291 /2020 () //
525	ABLAPL/0012126/2020	BIJAY MOHANTY @ BIJU PATTNAIK VS STATE OF ODISHA	CHITTA RANJAN DASH VS	CAPITAL P.S. /374 /2020 () //
526	ABLAPL/0012127/2020	ARBIN @ ARBIND TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GOVINDPUR /72 /2019 () //
527	ABLAPL/0012128/2020	RAJKUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
528	ABLAPL/0012129/2020	NANU RANA @ SAMBIT RANA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PURI TOWN /123 /2020 () //
529	ABLAPL/0012130/2020	UDAY KUMAR MAHAKUD @ UDAYA MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /219 /2020 () //
530	ABLAPL/0012131/2020	UMA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /296 /2020 () //
531	ABLAPL/0012132/2020	TUKUNA @ PRATAP PATTANAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	MANCHESWAR P.S. /153 /2020 () //
532	ABLAPL/0012133/2020	SARJU NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	JUNAGARH /277 /2020 () //
533	ABLAPL/0012134/2020	DEEPAK RANJAN DAS	SASMITA NANDA	JARAPADA /196 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0012135/2020	SANDEEP MOHARAMA @ KUNU	SRINIVAS MOHANTY	SIMULIA /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0012136/2020	SATYANARAYAN MAHARANA	JAYADEBA BEHERA	KHANDAPARA /239 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0012137/2020	RAMAKANTA KHORA	B.R.TRIPATHY	NARAYANPATNA /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0012138/2020	RAJANIKANTA PAIKARAY	AMLAN SHAKTI PAUL	BEGUNIA P.S. /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0012139/2020	TAPASWINI MOHAPATRA	UMAKANTA BARIK	KISSANNAGAR PS /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0012140/2020	CHITARANJAN OJHA	DEEPANJALI SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0012141/2020	ARUN KUMAR JENA	JAYANTA KU. MAJHI	BALIAPAL /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0012142/2020	SANTOSH KUMAR PALAI	MD.G.MADANI	DHAMNAGAR /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0012143/2020	ARUNA GHADEI	MD.G.MADANI	PURUNABAZAR /165 /2020
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0012144/2020	ARJUN PALAI	MD.G.MADANI	DHAMNAGAR /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0012145/2020	ANANTA BAGH @ AMANTA BAGH	TUKUNA KUMAR MISHRA	DASMANTAPUR /3 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0012146/2020	STATE OF ODISHA PRASANA @ PRASANTA KUMAR MISHRA VS	BIKRAM CHANDRA GHADEI VS	// REMUNA /153 /2020 ()
546	ABLAPL/0012147/2020	STATE OF ODISHA PAPU ALLI @ SAHA SAHAJAHAN ALLI VS	AMLAN SHAKTI PAUL VS	// BHANJANAGAR /22 /2020 ()
547	ABLAPL/0012148/2020	STATE OF ODISHA NIRUPAMA KAR VS	J.P.TRIVEDI VS	// JATNI P.S. /352 /2020 ()
548	ABLAPL/0012149/2020	STATE OF ODISHA IDAN BEGUM @ IDAN BIBI VS	K.M.NITIN VS	// JATNI P.S. /354 /2020 ()
549	ABLAPL/0012150/2020	STATE OF ODISHA SEKHA ENAMUL HAQUE VS	A.K.SASMAL VS	// CUTTACK SADAR /498 /2020 ()
550	ABLAPL/0012151/2020	STATE OF ODISHA MD.KADIR @ MD.IKBAL AKTAR KADIR VS	N.SAHANI VS	// PIPLI /129 /2018 ()
551	ABLAPL/0012152/2020	STATE OF ODISHA KHAGESWAR BEHERA VS	S.MOHAPATRA VS	// / /0 ()
552	ABLAPL/0012153/2020	STATE OF ODISHA DASARATHI BEHERA @ DAS BEHERA VS	SUMANTA KUMAR NAYAK VS	// CUTTACK SADAR /467 /2020 ()
553	ABLAPL/0012154/2020	STATE OF ODISHA JIBAN JYOTI JENA GOPI JENA VS	SUNIL KUMAR PANDA VS	// NIHALPRASAD /113 /2020 ()
554	ABLAPL/0012155/2020	STATE OF ODISHA RAMAKANTA KHORA @ RAMAKANTA KHUR VS	B.R.TRIPATHY VS	// NARAYANPATNA /59 /2020 ()
555	ABLAPL/0012156/2020	STATE OF ODISHA MANAS RANJAN PRADHAN VS STATE OF ODISHA	LAXMIDHAR MOHAPATRA VS	// CHHENDIPADA /367 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0012157/2020	PRAMODA CHANDRA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
557	WPC(OA)/0002218/2019	LAXMIDHAR KOPE VS COLLECTOR, MALKANGIRI	M/S.RANJIT MOHANTY VS	// 0 //
558	WPC(OA)/0002219/2019	KAMAL LOCHAN SOURA VS COLLECTOR , MALKANGIRI	M/S.RANJIT MOHANTY VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :01/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	17/2020 FA/370/1999	RAMACHANDRA-MP	B.M.PATNAIK
2	42/2020 TRPCRL/42/2020	BISWAJIT BEHERA-MP	KALPATARU MISHRA
3	169/2020 CRLMP/1159/2020	M/S RAGHUPATEE ESTATE AND HOLDING PRIVATE LIMITED	SAMIR KUMAR MISHRA
4	170/2020 CRLMP/1165/2020	MANGULI PRADHAN-MP	SAMARENDRA BEURA
5	386/2020 RSA/239/2002	SAMBHU MAJHI-MP	M/S.B.H.MOHANTY
6	387/2020 RSA/164/2011	NIRANJANA SA-MP	M/S.N.C.PATI
7	388/2020 RSA/36/2020	RAMA CH.MOHANTY-MP	D.P.MOHANTY
8	478/2020 RVWPET/301/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
9	479/2020 RVWPET/301/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
10	480/2020 RVWPET/301/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
11	481/2020 RVWPET/302/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
12	482/2020 RVWPET/302/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
13	483/2020 RVWPET/302/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
14	484/2020 RVWPET/303/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
15	485/2020 RVWPET/303/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
16	486/2020 RVWPET/303/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
17	517/2020 CMP/530/2020	ANNAPURNA BARIK-MP	A.CH.BEHERA
18	518/2020 CMP/531/2020	UTTAM KUMAR PANIGRAHI-MP	S.K.NAYAK
19	519/2020 CMP/532/2020	BAIRAGI KHUNTIA-MP	BIBEKANANDA BHUYAN
20	520/2020 CMP/534/2020	RAIBARI SING-MP	VIVEKANANDA JENA
21	879/2020 ABLAPL/9681/2020	NITYANANDA MOHANTY-MP	D.GOCHHAYAT
22	920/2020 BLAPL/5097/2020	MITHUN JENA-MP	S.S.RAY 2
23	921/2020 BLAPL/7079/2020	BHAGABAN PATNAIK-MP	SMRUTI RANJAN MOHAPATRA
24	922/2020 BLAPL/7083/2020	MITHUN JENA-MP	S.S.RAY
25	924/2020 CRLMC/51/2008	IPINIT VANASPATI-MP	M/S.SUBIR PALIT
26	925/2020	JYOTI RANJAN MOHAPATRA-MP	SAMIR KUMAR MISHRA

27	CRLMC/1373/2020 926/2020	BIRENDRA DALEI-MP	SURYAKANTA DWIBEDI
28	CRLMC/1403/2020 927/2020	M/S.SAI SAMBHU INFRASTRUCTURE PVT. LTD.-MP	ANUPAM DASH
29	CRLMC/1404/2020 928/2020	ARCHANA MALLICK @ BARAL-MP	S.K.PADHI
30	CRLMC/1405/2020 929/2020	JEEBAN MOHAN NAYAK-MP	M/S RAMAKANTA NAYAK
31	CRLMC/1379/2020 972/2020	BAIDYANATH RANDHARI-MP	RAJIB LOCHAN PATNAIK
32	CRLA/509/2020 973/2020	BAIDYANATH RANDHARI-MP	RAJIB LOCHAN PATNAIK
33	CRLA/509/2020 1125/2020	NAC INFRASTRUCTURE EQUIPMENT LTD.-MP	B.PANIGRAHI
34	MACA/673/2020 1126/2020	NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
35	MACA/667/2020 1127/2020	I.C.I.C.I. LOMBARD G.I.CO. LTD.-MP	ADAM ALI KHAN
36	MACA/242/2020 1128/2020	MANAGER LEGAL, I.C.I.C.I. LOMBARD G.I.CO. LTD.-MP	ADAM ALI KHAN
37	MACA/243/2020 11514/2020	KANHU JENA-MP	SAMARENDRA MOHANTY
38	WP(C)/25828/2020 11515/2020	PRADIP KUMAR MOHANTY-MP	PRASANNA KUMAR MISHRA
39	WP(C)/25830/2020 11516/2020	SAROJINI SAHOO-MP	SUBHRAJIT SAHOO
40	WP(C)/25872/2020 11517/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD.-MP	
41	WP(C)/25919/2020 11518/2020	SUBHADARSINI NAYAK-MP	R.ACHARY
42	WP(C)/25947/2020 11519/2020	SANTILATA SAMANTARAY-MP	PRASANNA KUMAR MOHANTY
43	WP(C)/25958/2020 11520/2020	SUDHASNSU BHUSAN PAIO-MP	DEEPALI MAHAPATRA
44	WP(C)/25960/2020 11521/2020	MRUTYUNJAYA LENKA-MP	BUDHADEV ROURAY
45	WP(C)/13761/2020 11522/2020	SHREE EQUIPMENTS AND ENGINEERS-MP	NIRANJAN LENKA
46	WP(C)/25969/2020 11523/2020	KANAN MALLICK-MP	SATYAJIT MUKHARJEE
47	WP(C)/25968/2020 11524/2020	JADUMANI PRADHAN-MP	BIJAYA KUMAR RAGADA
48	WP(C)/25974/2020 11525/2020	SAHADEV ROUT-MP	TAPAN KUMAR BISWAL
49	WP(C)/25980/2020 11526/2020	BALARAM KADRAKA-MP	TAPAN KUMAR BISWAL
50	WP(C)/25981/2020 11527/2020	SANTOSH KUMAR PANIGRAHI-MP	TAPAN KUMAR BISWAL
51	WP(C)/25983/2020 11530/2020	M/S. UJJWAL GOVIND AUTO.-MP	BHABANI P.MOHANTY
52	WP(C)/25990/2020 11531/2020	SANGEETA SUGYANI TRIPATHY-MP	SUBASH CHANDRA PANI
53	WP(C)/15882/2020 11532/2020	M/S. HCL INFOSYSTEMS LIMITED-MP	BHABANI P.MOHANTY
54	WP(C)/25994/2020 11534/2020	M/S.TRUPTI AUTOMOTIVES-MP	BHABANI P.MOHANTY
55	WP(C)/25997/2020 11535/2020	M/S PATEL MOTORS-MP	BHABANI P.MOHANTY
56	WP(C)/25996/2020 11536/2020	BHUSAN POWER AND STEEL LTD.-MP	M/S.PRATAP CHANDRA MOHAPATRA
57	WP(C)/10843/2019 11537/2020	CHANDI PRASAD TAH-MP	PRASANTA KUMAR SATAPATHY
	WP(C)/25320/2020		

58	11538/2020 WP(C)/25315/2020	CHANDI PRASAD TAH-MP	PRASANTA KUMAR SATAPATHY
59	11539/2020 WP(C)/26008/2020	SURENDRA PANDA-MP	SUBRATA MISHRA
60	11540/2020 WP(C)/26010/2020	MANGULI SINGH-MP	ANIL DEO
61	11541/2020 WP(C)/26011/2020	PRADEEP KUMAR SATAPATHY-MP	S.K.MOHANTY
62	11542/2020 WP(C)/2914/2019	TATA STEEL BSL LTD-MP	M/S.SARADA P.SARANGI
63	11543/2020 WP(C)/26021/2020	BINOD KUMAR MOHARANA-MP	SAMEER KUMAR DAS
64	11544/2020 WP(C)/5850/2019	KANAKALTA SAHU-MP	M/S DIGAMBARA MISHRA
65	11545/2020 WP(C)/26024/2020	NIRUPAMA BOSE-MP	SAMARENDRA BEURA
66	11546/2020 WP(C)/26030/2020	DIPTIMAYEE DAS-MP	BIJAY KUMAR DASH
67	11547/2020 WP(C)/26033/2020	PRAMOD KUMAR MALLICK-MP	GYANA RANJAN SETHI
68	11548/2020 WP(C)/26038/2020	BHAWANI HOTA-MP	KISHORE MISHRA
69	11549/2020 WP(C)/26039/2020	SABYA SACHI MOHAPATRA-MP	KISHORE KUMAR MISHRA
70	11550/2020 WP(C)/26041/2020	BIHARILAL SAHU-MP	D.MISHRA
71	11551/2020 WP(C)/26042/2020	SOUBHAGYA RANJAN PANDA-MP	D.MISHRA
72	11552/2020 WP(C)/26043/2020	RAJIB LOCHAN MISHRA-MP	GOPAL KRUSHNA MOHANTY
73	11553/2020 WP(C)/26045/2020	UTTAM KUMAR DAS-MP	S.K.OJHA
74	11554/2020 WP(C)/26044/2020	MAHENDRA KUMAR SAMANTARAY-MP	SIDHARTHA MISHRAY
75	11555/2020 WP(C)/26049/2020	SHREYA INFRASTRUCTURE SERVICE PVT.LTD., MANAGING DIRECTOR, KAPURDA-MP	BIDYADHAR PRADHAN
76	11556/2020 WP(C)/26051/2020	RAJENDRA BHOI-MP	BHOJARAJ SETHI
77	11557/2020 WP(C)/26053/2020	PREMSAI CONSTRUCTION-MP	PRABODHA CH. NAYAK
78	11558/2020 WP(C)/26054/2020	BINOD KUMAR MAHAKUD-MP	GOKULANANDA PADHI
79	11559/2020 WP(C)/26055/2020	CHINTAMANI MAJHI-MP	BIDYADHAR PRADHAN
80	11560/2020 WP(C)/26056/2020	NITYANANDA BAL-MP	SUBASH CHANDRA PUSPALAKA
81	11561/2020 WP(C)/26061/2020	M/S SUPREME SALES, KORAPUT-MP	BHABANI P.MOHANTY
82	11562/2020 WP(C)/26064/2020	M/S OMM LAXMI PHARMACEUTICALS-MP	NIRANJAN LENKA
83	11563/2020 WP(C)/26066/2020	IDISH BHUYAN-MP	P.K.NAYAK
84	11564/2020 WP(C)/26070/2020	HATA PRADHAN-MP	BISHNU PRASAD PRADHAN
85	11565/2020 WP(C)/26072/2020	DILLIP KUMAR BISWAL-MP	SAMIR KUMAR MISHRA
86	11566/2020 WP(C)/26074/2020	AB ROADLINES-MP	SOUMYA DEV RAY
87	11567/2020 WP(C)/26079/2020	EXECUTIVE ENGINEER,TATA POWER CENTRAL ODISHA DEPARTMENT, KAPURDA-MP	DEBARAJ KUNRAY
88	11568/2020 WP(C)/26078/2020	JAGAMOHAN BANARA-MP	DHANANJAYA NAYAK
89	11569/2020	M/S.GEOLANE INFRASTRUCTURE (P) LTD.-MP	KAJAL SAHOO

90	WP(C)/26080/2020 11570/2020	EXECUTIVE ENGINEER,TATA POWER CENTRAL ODISHA DESRANTONRAY -MP	
91	WP(C)/26083/2020 11571/2020	SRIDHAR BANARA-MP	DHANANJAYA NAYAK
92	WP(C)/26084/2020 11572/2020	M/S.ODISHA CONSTRUCTION CORPORATION-MP	S.K.NATH
93	WP(C)/26086/2020 11573/2020	OMKAR PANDA-MP	SAILABALA JENA
94	WP(C)/26088/2020 11574/2020	KAIBALYA KUMAR PRUSTY-MP	NIRMALCHANDRA DAS
95	WP(C)/26093/2020 11575/2020	M/S KAMALA AUTOMOBILES-MP	BHABANI P. MOHANTY
96	WP(C)/26095/2020 11576/2020	BIKRAMADITYA SINGH BARIHA-MP	PITAMBAR PANDA
97	WP(C)/26106/2020 11577/2020	DR. PRITISH SANKAR NAYAK-MP	SMRUTI RANJAN DASH
98	WP(C)/26108/2020 11578/2020	BIKRAMADITYA SINGH BARIHA-MP	PITAMBAR PANDA
99	WP(C)/26106/2020 11579/2020	M/S GUGNANI MOTORS, BBSR, KHURDA-MP	BHABANI P.MOHANTY
100	WP(C)/26112/2020 11580/2020	M/S RAGROW INDUSTRIES-MP	S.P.SARANGI
101	WP(C)/26111/2020 11581/2020	M/S ROUT ENGINEERING AND CONSTRUCTION, KENDRAPUR-MP	PHRODK. ROUT
102	WP(C)/26118/2020 11582/2020	SK.AHMED HUSSAIN-MP	JATESWAR NAYAK
103	WP(C)/26131/2020 11583/2020	GEETARANI PANIGRAHI-MP	BRAJA KISHORE PANDA
104	WP(C)/26132/2020 11584/2020	JAYADEV KHATUA-MP	ALOK KUMAR PANDA
105	WP(C)/26135/2020 11585/2020	SHRI SHRI GOPAL JEW MAHAPRABHU BIJE GOPAL BHAVAN-MP	ANMISHRMP
106	WP(C)/26143/2020 11586/2020	M/S UTKAL CHAMBER OF COMMERCE AND INDUSTRY, BBSR, KHURDA-MP	BBSR, KHURDA-MP MOHANTY
107	WP(C)/26149/2020 11587/2020	ANWAR ALI-MP	CHITTARANJAN PATTNAIK
108	WP(C)/26156/2020 11588/2020	DR.MANAS SAMANTARAY-MP	BHARAT JALLI
109	WP(C)/26153/2020 11589/2020	SIKENDRA BAL-MP	RAMESH CHANDRA BEHERA
110	WP(C)/26175/2020 11590/2020	SIKENDRA BAL-MP	RAMESH CHANDRA BEHERA
111	WP(C)/26175/2020 11591/2020	GITA SWAIN-MP	AMLAN SHAKTI PAUL
112	WP(C)/26176/2020 11592/2020	ARUN KUMAR SWAIN-MP	SADASIVA PATRA
113	WP(C)/26182/2020 11593/2020	BATAKRUSHNA BEHERA-MP	SUDHANSHU SEKHAR PRATAP
114	WP(C)/26180/2020 11594/2020	JAYAKRUSHNA BEHERA-MP	AMLAN SHAKTI PAUL
115	WP(C)/26188/2020 11595/2020	PUSPALATA LENKA-MP	DILIP KUMAR SAHU
116	WP(C)/26195/2020 141/2020	RABINDRA KUMAR NAYAK-MP	
117	CONTC/3594/2020 880/2020	PRAVAKAR SAHOO-MP	
118	ABLAPL/12712/2019 881/2020	KALIA @ SANTOSH KUMAR BEHERA-MP	
119	ABLAPL/10283/2020 882/2020	BHAGABAN PRADHAN-MP	
120	ABLAPL/5635/2020 883/2020	LIPU @ BIJAY KUMAR SAHU-MP	
	ABLAPL/10271/2020		

121	884/2020 ABLAPL/10216/2020	PRASAN ROUT-MP
122	885/2020 ABLAPL/8370/2020	SURYA NARAYAN PANDA @ JAGA PANDA-MP
123	886/2020 ABLAPL/9784/2020	KAILASH CHANDRA MAHALIK-MP
124	11528/2020 WP(C)/23004/2020	RANJIT PATRA-MP
125	11529/2020 WP(C)/24501/2020	RAKESH SAMAL @ RAKESH KUMAR SAMAL-MP
126	11533/2020 WP(C)/9648/2020	SUSHIL KUMAR PANDA-MP